

**IN THE NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI, COURT - II**

**Item No. 315**  
**(IB)- 868(ND)2018**  
**IA/1556/2019**

**IN THE MATTER OF:**

**M/s. Propertree Real Estate Solution Pvt. Ltd.**

**...Applicant/Petitioner**

**Versus**

**M/s. Unibera Developers Pvt. Ltd.**

**...Respondent**

**SECTION :\_9 of IBC Code, 2016**

**Order Delivered on 21.10.2020**

**CORAM:**

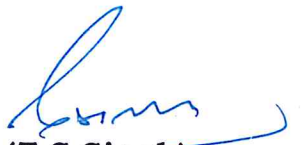
**CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT: Mr. Kanishk Khetan for Applicant, Mr. C.S Gupta for CD**

**ORDER**

Renotify this case on 09.11.2020.

  
**(T.S Singh)**  
**(Court Officer)**